

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.93/(MAH)/2013
CA No. 266/2013

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016


NAME OF THE PARTIES: Mr. Pawankumar Kanodia

V/s.
M/s. Kanodia Tex Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Sugata Choudhary Yb Dhru & Co Advocate for Respondent 2 to 5		
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2.	Shantanu Singh i/b Anil Menon & Co Adv. for the Pet.		
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Order

C.P. 93/397-398/CLB/MAH/2013

1. Ld. Counsel for the Petitioner and Respondent are present
2. C.A. 266 of 2013 in C.P. is adjourned as per request of the Ld. Counsel to be placed FOB in the cause list.
3. Next date of hearing is 16.09.2016; duly communicated to both the sides.

sd/-

Dated: 02/09/2016

Shri M.K. Shrawat
Member (Judicial)